

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 214 OF 2018

Dated : 1st August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

BSES Yamuna Power Limited **Appellant(s)**
Versus
Delhi Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Ms. Divya Anand
Mr.Hasan Murtaza

Counsel for the Respondent(s) : Mr.Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **24.10.2019.**

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/js